## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 129/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

NAME OF THE PARTIES:

Balajee Infratech & Construtions Pvt.Ltd.

V/s.

Supreme Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER TCP No.129/ I&BP/NCLT/MB/MAH/2017

First call: None present

Second call: None present.

For Form No.5 u/s.7 not being filed by the Petitioner on or before 15.7.2017, in pursuance of Notification dated 29.6.2017 issued by Ministry of Corporate Affairs, this Petition is abated with liberty to proceed as mentioned in the notification.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)